

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH.P.

FRIDAY, THE 08TH DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) 7811 OF 2020

PETITIONER

SUNNY WILLIAM,
S/O LATE P. S. WILLIAM,
AGED 72, 'PONNAMPURACKAL' HOUSE,
XI/664, PATTALAM, KOCHI-1,
ERNAKULAM DISTRICT.

BY ADV. SRI.SANAL K.M.

RESPONDENTS

1. KOCHI CORPORATION,
P.B NO-1016, COCHIN ERNAKULAM DT-
KERALA STATE PIN - 682011,
REPRESENTED BY ITS SECRETARY.
2. HEALTH INSPECTOR,
KOCHI CORPORATION,
MATTANCHERY ZONAL OFFICE,
MOULANA AZAD RD, STAR JUNCTION,
MATTANCHERRY, KOCHI, KERALA 682002.
3. ASSISTANT HEALTH OFFICER,
KOCHI CORPORATION,
MATTANCHERY ZONAL OFFICE,
MOULANA AZAD RD, STAR JUNCTION,
MATTANCHERRY, KOCHI, KERALA 682002.
4. ALPHONSA SEBASTIAN,
W/O LATE SEBASTIAN WILLIAM,
AGED 64, 'PONNAMPURACKAL'
HOUSE, XI/663, PATTALAM,
KOCHI-1, ERNAKULAM DISTRICT.

R1 TO 3 BY ADV GEORGE E.D

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

ORDER

Admit.

Sri.E.D.George, Standing counsel takes notice for respondents 1 to 3. Urgent notice by speed post to respondent No.4. A Division Bench of this Court has on 6.4.2020 through the judgment in W.P. (C)Temp.28/2020 categorically declared that the right to rear a pet is part of the right to life guaranteed under Article 21 of the Constitution of India.

There shall be an interim stay of all proceedings pursuant to Exts.P2 and P4 pending disposal of the writ petition. Post after service of notice.

GOPINATH.P

JUDGE

PM

APPENDIX

PETITIONERS EXTS:

EXHIBIT P1- TRUE COPIES OF 3 NO.S OF CHAMPIONSHIP CERTIFICATES OF THE PETITIONER'S DOGS.

EXHIBIT P2- THE TRUE COPY OF THE NOTICE DATED 18.06.2019 ISSUED BY THE 3RD RESPONDENT TO THE PETITIONER.

EXHIBIT P3- THE TRUE COPY OF THE LETTER DATED 01.07.2019 ISSUED TO THE 3RD RESPONDENT BY THE PETITIONER

EXHIBIT P4- THE TRUE COPY OF THE NOTICE DATED 03.09.2019 ISSUED BY THE 3RD RESPONDENT TO THE PETITIONER

EXHIBIT P5- THE TRUE COPY OF THE LETTER DATED 20.11.2019 ISSUED BY THE PETITIONER TO THE 3RD RESPONDENT

EXHIBIT P6- THE TRUE COPY OF THE APPLICATION FOR LICENSES TO REAR DOGS FILED BEFORE THE 1ST RESPONDENT BY THE PETITIONER.